



नृपेन्द्र मिश्र

Nripendra Misra

अध्यक्ष/Chairman

भारतीय दूरसंचार विनियामक प्राधिकरण

Telecom Regulatory Authority of India

No.1-5/2006-CN
4th January, 2008.

Dear *Sri Behura*

SUB: Recommendations on "Provisioning of IPTV Services"

The provisioning of IPTV services has been engaging attention of TRAI as presently there is lack of clarity.

2. TRAI had released a position paper on 6th September, 2007 highlighting all relevant issues. Subsequently a draft recommendation was released on 28th November, 2007 inviting further comments from Stakeholders. On the basis of stakeholders' comments & our analysis and best international practices, TRAI has formulated the final recommendations. TRAI is forwarding the recommendations *suo-motu* in accordance with section 11 (i) (a) of TRAI Act 1997. The implementation of these recommendations would help in boosting market activities, bring in investments in the IPTV sector and facilitate smooth rolling out of IPTV services.
3. It is hoped that recommendations will be implemented in time bound manner.
4. Copies of the recommendations and Press release are attached.

with regards

Yours sincerely,


(Nripendra Misra)

Encl : as above.

Mr. Siddhartha Behura,
Secretary,
Department of Telecommunications,
Sanchar Bhawan, 20, Ashoka Road,
New Delhi.